

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1873
ANSWERED ON:17.07.2009
CENTRAL SHARE IN THE SCHEMES FOR TRIBALS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to raise Central share in the various welfare schemes meant for tribals; and
- (b) if so, the details thereof alongwith quantum of funds likely to be raised?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) : Prior to 1.4.2008, the Central share in the funding of the schemes of Establishment of Ashram Schools in Tribal Sub Plan Areas and construction of Hostels for ST boys and girls was 50% while 50% was borne by the States. The two schemes have been revised w.e.f. 1.4.2008 and now 100% Central funding is provided for establishment of ST girls' ashram schools and construction of ST girls hostels. For ST boys' Ashram Schools and ST boys' hostels the funding pattern is retained at 50:50 between Centre and States except in naxal affected areas as identified by the Ministry of Home Affairs from time to time, where 100% Central funding is provided for ST boys' Ashram Schools and ST boys' hostels.